

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 4(ND)12**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. R. VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016**

**NAME OF THE COMPANY:** M/s. Suhas Chakma V/s. M/s. South Asia Human Right  
Documentation Centre Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 397/398**

<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Nitesh Kumar Singh	Advocate	Petitioner	[Signature]
2.	Neha	"		

**ORDER**

Learned counsel for the petitioner is present. None for the respondents. List on  
27.09.2016 for the appearance of the respondents.

Sd/-

(R.Varadharajan)  
Member (Judicial)

Sd/-

(Maharaj Krishan Hanjura)  
Member (Judicial)